

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/972(KB)2018
IA(I.B.C)/1006(KB)2022, IA(I.B.C)/1326(KB)2022,
IA(I.B.C)/521(KB)2022, IA(I.B.C)/991(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED. VS DUCKBILL DRUGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For the Applicant in IA 521 of 2022

Mr. Joy Saha, Sr. Adv.

Mr. Avishek Guha, Adv.

Ms. Urmila Chakraborty, Adv.

Mr. Chitresh Saraogi, Adv.

For IA(I.B.C)/1006(KB)2022 R1 & R2

Mr. Rishav Banerjee, Adv.

Ms. Pampa Dey, Adv.

For IA(I.B.C)/1006(KB)2022 R3

Ms. Mahuya Ghosh, Adv.

Ms. Soumi Gupta, Adv.

For Liquidator

Ms. Debaleena Ganguly, Adv.

Mr. Debabrata Ganguly, Adv.

Ms. Mousumi Dey, Adv.

For Applicant in IA(I.B.C)/991(KB)2022

Mr. Aniruth Purusothaman, Adv.

ORDER

1. Learned Counsel for the parties present.

IA(I.B.C)/1006(KB)2022

2. Time to file reply affidavit in terms of the order dated 14.10.2022 extended by two weeks rejoinder if any be filed within two weeks thereafter.
3. Post this IA on 16.01.2023.

IA(I.B.C)/521(KB)2022

4. Post this IA on **07.12.2022**.

IA(I.B.C)/1326(KB)2022

5. Hardcopy of this petition has not filed, be filed with the registry within one week.
6. Post this matter on 07.12.2022.

IA(I.B.C)/991(KB)2022

7. Reply affidavit be filed by the liquidator within one week.
8. Post this IA 16.01.2023.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)